

## Declaration of Assets and Liabilities

Year 2023-2024

*50 (Est.)*  
*20/12/25*  
*20/12/25*  
**VISHWAJEET KUMAR**, Son of **LATE UDAY PRASAD SINGH**, aged **51** years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as UNDER SECRETARY of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) NITU KUMARI	Dependant-1 Name SOURYAJEET SINGH	Dependant-2 Name PRANSHU SINGH	Dependant-3 Etc. Name
(i)	Cash	40000/-	15000/	NIL.	NIL.	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	30000/- DEPOSIT SAVING SBI B.V.M, PATNA	10000/- DEPOSIT SAVING, KOTAK MAHINDRA BANK	NIL.	NIL.	NIL.
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	SBI LIFE INSURANCE Total Value-5 Lakhs	NIL.	NIL.	NIL.	NIL.
(v)	Motor Vehicles (details of make, etc.)	SCOOTY , CAR	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	NIL.	100 gms. GOLD, 50 gms SILVER	NIL.	NIL.	NIL.
(vii)	Other assets, such as values of claims / interests	FREEZE, WASHING MACHINE, GYCER, LED TV, LAPTOP etc.	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	ancestral land in joint family	NIL.	NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	nil.	NIL.	NIL.	NIL.	NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	paternal house in joint family	3 BHK FLAT , DANAPUR ( PATNA )	NIL.	NIL.	NIL.
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

- (2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as 20.02.2025
(a)	(i) Loans from Banks	55 LAKH ,SBI,Indian Overseas Bank	52 LAKH
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR - 2023 - 2024, INCOME TAX PAID - RS 90000 PAN No.-AYBPK4109M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		



**C. Personal Detail**

GPF/CPF/PRAN No. :-

PTS/BLA-1090

Gender :-

M

(M/F)

Date of Birth :-

1 4 1 1 1 9 7 4

(DD/MM/YYYY)

Class/Group :-

A

(A/B/C)

Cadre :-

ADMINISTRATIVE

(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

BHAGALPUR

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature .....

*[Signature]*  
20/2/2025

Name of Employee: VISHWAJEET KUMAR

Designation: UNDER SECRETARY

Place: PATNA

Date: 20/02/2025

Department: BIHAR LEGISLATIVE ASSEMBLY

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

*[Signature]*